

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1482.  
TO BE ANSWERED ON FRIDAY, THE 15<sup>TH</sup> DECEMBER, 2023.**

**SETTING UP INDUSTRIES IN RAJASTHAN**

**1482. Shri Ghanshyam Tiwari:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of the assistance given by Government for setting up new industries in Rajasthan during the last three years and the current year, industry-wise ;
- (b) whether any proposal is pending for setting up new industries in Rajasthan;
- (c) if so, the details thereof and the timeline by which these industries are likely to be set up and made functional;
- (d) whether Government has identified the sick industries in Rajasthan; and
- (e) if so, the details thereof and the steps taken/being taken by Government for their revival?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

- (a) Industry is a State subject. However, Central Government comes out with several initiatives and policies from time to time to promote industrialization in various parts of the country, including state of Rajasthan.

In addition to ongoing schemes of various Departments and Ministries, Government has taken various steps to boost domestic and foreign investments in India. Government has adopted several measures to promote and facilitate industrial development across States/UTs such as Make in India, Start Up India, PM Gati Shakti, National Infrastructure Pipeline (NIP), National Industrial Corridor Programme, Production Linked Incentive Scheme (PLI), promoting Ease of Doing Business (EoDB) and reducing compliance burden, National Single Window System (NSWS), India Industrial Land Bank (IILB), reforms in Foreign Direct Investment (FDI), Project Monitoring Group (PMG) etc which facilitates setting up of major infrastructure projects across the country. Also, an institutional mechanism to fast track investments has been put in place in the form of Project Development Cell (PDC) in all concerned Ministries/Departments of Government of India. As various initiatives/schemes are implemented by different Ministries/Departments, the details of assistance given is not centrally maintained.

**(b)&(c):** Production Linked Incentives (PLI) Schemes for 14 key sectors (with an incentive outlay of Rs.1.97 lakh crore) have been announced for implementation to enhance India's manufacturing capabilities and exports. With announcement of PLI Schemes, significant improvement in production, skills, employment, economic growth and exports is expected over the next five years and more. As of now, 746 applications have been approved across the country in 14 sectors which also includes the state of Rajasthan.

In respect of state of Rajasthan, as per information received from implementing Ministries/Departments, 26 applications have been selected under PLI scheme across eight (8) sectors, viz. IT hardware, large-scale electronic manufacturing, food processing, textiles, white goods, pharmaceuticals, medical devices and bulk drugs.

**(d) & (e):** The Sick Industrial Companies (Special Provisions) Act,1985 was enacted with a view to secure timely detection of sick and potentially sick companies. This Act was repealed with the enactment of Insolvency and Bankruptcy Code, 2016. Further, Government of India through its various initiatives, reforms, schemes etc aims to increase industrialization in the country. Similarly, Government of India promotes competitiveness in industries in line with global requirements and standards while coordinating with various State Governments in this aspect.

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